GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 3591

TO BE ANSWERED ON THE 02ND APRIL, 2025/ CHAITRA 12, 1947 (SAKA)

BHARATPOL PORTAL

3591 # SHRI DEEPAK PRAKASH: SMT. DHARMSHILA GUPTA: DR. ANIL SUKHDEORAO BONDE: SHRI KESRIDEVSINH JHALA: SMT. REKHA SHARMA: SHRI MADAN RATHORE: SHRI NARHARI AMIN: SHRI BRIJ LAL: SMT. DARSHANA SINGH: SHRI BABURAM NISHAD: SMT. MAYA NAROLIYA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the steps being taken to ensure coordination between the States and the Central law enforcement agencies through the "BHARATPOL" portal;

(b) whether there is any mechanism to track and evaluate the effectiveness of the "BHARATPOL" portal to improve the international police cooperation;

(c) if so, the details thereof; and

(d) the initiatives being taken so that district and local level law enforcement agencies can use the "BHARATPOL" portal effectively?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (d) BHARATPOL Portal has been launched by Shri Amit Shah,

Hon'ble Union Home Minister of India on 07.01.2025 and it has already

started receiving requests for publication of INTERPOL Notices and requests for assistance in criminal matters through Interpol References from state/ central law enforcement agencies. All INTERPOL Liaison Officers (ILOs) of all state/ central law enforcement agencies are connected with CBI and all Unit Officers (UOs) of state/ central law enforcement agencies are connected with respective ILOs through connect module of BHARATPOL Portal. Login credentials of ILOs are being created by CBI.

Requests for assistance received from other member countries through INTERPOL Channels are being sent through Broadcast module to respective law enforcement agencies. BHARATPOL Portal has streamlined requests for publication of INTERPOL Notices and requests for assistance in criminal matters as such requests are being received on standardized format through INTERPOL Notices module and INTERPOL References module of the BHARATPOL Portal. Also, relevant documents of INTERPOL and capacity building resources have been uploaded on Resources module of BHARATPOL Portal which can be accessed by all ILOS/UOS (INTERPOL Liaison Officers/Unit Officers) of Law Enforcement Agencies.

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District and local level law enforcement agencies are integrated through connect module of BHARATPOL Portal and they can send requests for publication of INTERPOL Notices and requests for assistance in criminal matters through their ILOs (INTERPOL Liaison officer).

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The IPCU (INTERPOL Police Cooperation Unit) CBI has been imparting trainings to all ILOs/ UOs (INTERPOL Liaison Officers / Unit Officers) regarding BHARATPOL. Training was given to ILOs at CBI HQ on the day of launch of BHARATPOL on 07.01.2025. Thereafter, individualized trainings have been given in online mode to Andhra Pradesh Police, Delhi Police, Tripura Police, Telangana Police, Punjab Police, Assam Police. Further, CBI Academy also organized an online training program for all the Law Enforcement Agencies on 03.03.2025 on role of INTERPOL and International Cooperation and "BHARATPOL".

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